

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 21.10.2021 (Thursday)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, The Acting Chairperson and Hon'ble Mr. V. P. Singh, Member (Technical)

For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 87/2021 (Comp App (AT) No 129/2019	M.N. Pratap Reddy & Anr V Lakshmi Narasimha Mining Co. (P) Ltd & Ors.	D.Abhinav Rao G V Rao	K. Udhayakumar-R2 Jayant Mehta-R3&R4
2.	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy V Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	Vivekananda G V Rao	Udhayakumar-R2 Jayant Mehta-R3&R4 Abhinav Rao-R6&R7

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App. (AT)(CH)(Ins) No. 98/2021	Cochin Pharma V Bijoy Prabhakaran Pulipra &another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
4.	Comp App. (AT)(CH)(Ins) No. 99/2021	Oriol Health Care V Bijoy Prabhakaran Pulipra &another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
5.	Comp App. (AT)(CH)(Ins) No. 100/2021	Rathnam & co V Bijoy Prabhakaran Pulipra &another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
6.	Comp App. (AT)(CH)(Ins) No. 101/2021	Universal Pharma Distributors V Bijoy Prabhakaran Pulipra &another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
7.	Comp App. (AT)(CH)(Ins) No. 102/2021	Advanced Medical Technologies V Bijoy Prabhakaran Pulipra &another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
8.	Comp App. (AT)(CH)(Ins) No. 103/2021	Brooklyn Associates V Bijoy Prabhakaran Pulipra &another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
9.	Comp App. (AT)(CH)(Ins) No. 105/2021	Varghese & Co V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
10.	Comp App. (AT)(CH)(Ins) No. 106/2021	Topcare Surgicals V Bijoy Prabhakaran Pulipra & another WITH	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
11.	Comp App. (AT)(CH)(Ins) No. 149/2021	Orlem Pharm P Limited V PVS Memorial Hospital P Ltd & 2 others WITH	Hari Radhakrishnan G. Derrick Sam	Bijoy P Pulipra-R1 Pradeep Joy -R2 Ankita Paul-R3
12.	Comp App. (AT)(CH)(Ins) No. 191/2021	Pharmacon V Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & anr	Harikumar G Nair Ramalingam VA Akhil Suresh Jeslin Dolly Mathews	Bijoy P Pulipra-R1 Pradeep Joy-R2
13.	Comp.App (AT)(CH) (Ins) No. 203/2021	St. Antonys Medical Distributors V PVS Memorial Hospital Pvt Ltd & 2 Ors	Hari Radhakrishnan G Derrick Sam	R1 & R3-Served on 25.09.21 R2-Served on 24.09.21
14.	Comp.App (AT)(CH) (Ins) No. 206/2021	Syenery Associates V Bijoy Prabhakaran Pulipra & Anr	Harikumar G Nair Ramalingam VA	Process fee not filed

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
15.	Comp App. (AT) (CH) No. 04/2021	M/s. Kerala Chamber of Commerce and Industry V M/s. Tap World & 15 others	Dhruv Dewan Rohan Batra Priya Singh Chandni Ghatak Padmanabh Sethunath	Wills Mathews – R1 Devayani-R2 Anil D Nair-R3, 4, 7
16.	TA No. 10/2021 (Comp App (AT) 184 /2019 (IA No. 2765 of 2020))	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4

Copy to:**By the order of Hon'ble Acting Chairperson****1. Notice Board****2. Website: www.nclat.nic.in****For Assistance,****1.Dy. Registrar - PH No. : 044-2888 0500****CELL : 9940225692****2.Court Officer - PH No. : 044-2888 0450****CELL : 9445892169****(Chennai Bench)**